NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 162/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.03.2017

NAME OF THE PARTIES: M/s. Southern Digital Screenz India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

Rajesh Shah Ahmed Chunawala

Advocate

<u>Common Order</u> <u>CSP 162/230-232/NCLT/MB/MAH/2017</u> <u>CSP 163/230-232/NCLT/MB/MAH/2017</u> <u>CSP 164/230-232/NCLT/MB/MAH/2017</u>

At request of the Petitioner counsel, list this matter on 19th April, 2017.

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)

Sd/-

V. NALLASENÁPATHY

Member (Technical)